

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 1088/96

DATE OF ORDER : 20-01-1997.

Between :-

Smt. M. Swarnalatha

.... Applicant

And

1. The Director, Indian Institute of  
Chemical Technology, Tarnaka,  
Hyd-7.

2. The Honorary Secretary, IICT,  
Departmental Canteen, Tarnaka,  
Hyd-7.

.... Respondents

-- -- --

Counsel for the Applicant : Shri V. Venkateshwar Rao

Counsel for the Respondents : Shri V. Rajeshwar Rao, Addl. CGSC  
for R-1

Shri C.B. Desai, SC for CSIR for R-

-- -- --

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A)).

R

-- -- --

✓

... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

Heard Shri Phani Raj for Shri V.Venkateshwar Rao for the applicant and Shri N.V.Raghava Reddy for Shri C.B.Desai, standing counsel for respondents. This C.A. is filed praying for a direction to the respondents to continue the applicant in service as Clerk-cum-Cashier in the IICE Departmental Canteen and consider her case for appointment cashier-cum-clerk on regular basis with all consequential benefits.

2. A letter has been filed by the learned counsel for the applicant dt. 2-11-96 expressing a desire to withdraw this C.A. as the applicant represented for absorption and the same is under the consideration of the management.

3. In view of the above submission, the applicant is permitted to withdraw this C.A. with liberty to file a fresh case in case the decision of the management regarding her absorption is adverse to her.

4. The C.A. is disposed of as above. No costs.

B.S.JAI PARAMESHWAR  
Member (J)

20-1-97

Dated: 20th January, 1997.  
Dictated in Open Court.

R.RANGARAJAN  
Member (A)

Mr. B. Jai Parameshwar  
Dy. Registrar (S)

av1/

: 3 :

Copy to:-

1. The Director, Indian Institute of Chemical Technology, Tarnaka, Hyd.
2. The Honorary Secretary, IICT, Departmental Canteen, Tarnaka, Hyd.
3. One copy to Sri. V.Venkateswara Rao, advocate, CAT, Hyd.
- ~~4.~~ One copy to Sri. V.Rajeshwar Rao, Addl. CGSC, CAT, Hyd.
5. One copy to Sri. C.B.Desai, SC fforCSIR, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

27/1/97  
TYPED BY CHECKED BY  
COMPPIRED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:  
M(J)

DATED: 26/1/97

Order/Judgement  
R.P/C.P/M.A.NO.

D.A.NO.

108-8796

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLR

